

\ITEM NO.71 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 282/2016

JAGADAMBA PRASAD Appellant(s)
VERSUS
STATE OF U.P. Respondent(s)
(with appln. (s) for bail)
WITH
Crl.A. No. 283/2016
(With appln.(s) for bail and)

Date : 07/11/2016 This appeal was called on for hearing today.
For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.
Mr Mordhwaj Singh, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)
Mr Amit Singh, Adv.
Mr. Adarsh Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Parties to file additional documents within four weeks
time.

List again on 5.1.2017.

(PAWAN DEV KOTWAL)
Registrar